

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 135 of 2012 in
D.F.R. No. 706 of 2012

Dated : 24th April, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Balmukund Sponge & Iron Pvt. Ltd. & Ors. ... Appellant(s)
Versus
Damodar Valley Corporation & Anr.Respondent(s)

Counsel for the Appellant(s): Mr. Ajit Kumar Sinha, Sr. Adv. with
Mr. Ashwarya Sinha

Counsel for the Respondent(s): Mr. M.G. Ramachandran,
Ms. Swagatika Sahoo,
Mr. Anand K. Ganesan
Ms. Swapna Seshdari for R-1
Mr. Nikhil Nayyar for R-2

ORDER

We have heard the learned counsel for the parties.

Order is reserved.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

vs/mk